NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No.490/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: Arjun Transport Co.Pvt Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE



ORDER

- 1. This Application is transferred from Hon'ble Bombay High Court.
- 2. This Application is seems to be Scheme of Amalgamation.
- 3. None Present.
- 4. Registry is Directed to issue notice for next hearing to the applicant.
- 5. Adjourned to 7th June, 2017.

Date: 20th April, 2017.

sd/

M. K. Shrawat Member (Judicial)